(c) if so, what action has been taken by the Government of India?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRI-CULTURE, COMMUNITY DEVELOP-MENT AND CO-OPERATION (SHRI ANNASHEB SHINDE): (a) and (b) A report har been called for from the Government of Punjab and is still awaited.

(c) Does not arise at this stage.

SUBSIDISED SALE OF RICE

744. SHRI SURJIT SINGH ATWAL: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that the Government of India is considering a proposal to start subsidised sale of rice in some of the States; and

(b) if so, the details of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRI-CULTURE, COMMUNITY DEVELOP-MENT AND CO-OPERATION (SHRI ANNASHEB SHINDE): (a) No, Sir. The supply of coarse rice from Central stocks to the States is already subsidised.

(b) Does not arise.

DAMAGE TO IAC OFFICE IN BHAVNAGAR

745. SHRI D. THENGARI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it i_s a fact that the office of the Indian Airlines Corportion in Bhavnagar city has been completely burnt down recently by a mob along with cargo and other furniture; and

(b) if so, the reasons therefor and the extent of loss suffered thereon?

THE MINISTER OF TOURISM AND-CIVIL AVIATION (DR. KARAN SINGH): (a) and (b) The Indian Airlines office building in Bhavnagar was not burnt though all assets including furniture, fixtures, safe, cashbox, cash value documents, records and cargo consignments and all stationery were thrown out of office on the road and burnt by the mob on 22nd and 23rd May, 1967 The total loss is estimated at about Rs. 25,000.

Construction of Roads in Madhya Pradesh

746. SHRI RAM SAHAI: SHRI NAND KISHORE BHATT:

Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

(a) whether Cove"nment of Madhya Pradesh have sent any proposals to the Union Government for constrution of roads of ecomic or inter-State importance during the Fourth Plan; and

(b) if so, the amount sanctioned by Government for the purpose?

THE MINISTER OF TRANSPORT AND SHIPPING (PROF. V. K. R. V. RAO): (a) Yes, Sir.

(b) No amount has been sanctioned so far. A decision in the matter can be taken only after the Fourth Plan allocations have been finalised.

747. [Transferred to the 16th June, 1967.]

CIVIL DEFENCE UNITS AT SANTACRUZ AND JUHU AIRPORTS

748. SHRI D. THENGARI: Will the Minister of TOURISM AND CIVIL AVAITION be pleased to state:

(a) whether it is a fact that Civil Defence Units have been set up at Santacruz and Juhu airports in Bombay;